

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 12 OF 2020

Kennel Association of Goa & anr.

..... Petitioner

V e r s u s

State of Goa & Ors.

..... Respondents

Mr. S. D. Lotlikar, Senior Advocate with Mr. J. Karn, Advocate for the Petitioner.

Mr. Pravin Faldessai, Assistant Solicitor General for the Respondent no.1.

Mr. D. Pangam, Advocate General with Mr. S. P. Munj, Additional Government Advocate for the Respondent nos.2 to 7.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 16th June, 2020

P.C.

Heard Mr. S. D. Lotlikar, the learned Senior Advocate for the petitioners, Mr. Pravin Faldessai, the learned Assistant Solicitor General for the respondent no.1 and Mr. D. Pangam, the learned Advocate General for the respondent nos.2 to 7.

2. We grant Rule in this petition.

3. Interim order was already made on the earlier occasion and, in any case, we grant the petitioners liberty to apply for any further directions, if necessary.

4. Mr. Faldessai, the learned Assistant Solicitor General, waives service on behalf of respondent no.1 and Mr. Munj, the learned Additional Government Advocate, waives service on behalf of respondent nos.2 to 7.

M. S. JAWALKAR

M. S. SONAK, J.

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